

## Annexure 4

Name of the corporate debtor: Oneworld Creations Private Limited; Date of commencement of Liquidation: 24th April, 2019; List of Stakeholders as on date: 14th October, 2022;

## List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

Sr. No.	Name of creditor	Details of claim received		Details of claims admitted					Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	American Express Banking Corp. (Inco. In the united states of America)	27.05.2019	17,455,081	17,455,081	Unsecured	0	No	1.77	0	0	0	0	No
2	Indibulls Consumer Finance Limited	27.12.2019	3,743,793	3,743,793	Unsecured	0	No	33.00%	0	0	0	0	No
3	Housing Development Finance Corporation Limited	03.03.2022	245,082,576	245,082,576	Unsecured	0	No	0	0	0	0	0	The said claim is admitted pursuant to the order dated 19.09.2022 of NCLT Mumbai Bench